

ITEM NO.1

COURT NO.8

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No.3796/2017

(Arising out of impugned final judgment and order dated 22-01-2014 in MJC No.1407/2013 passed by the High Court Of Judicature At Patna)

AKHILESHWAR KUMAR TIWARI @ AKHILESH KUMAR TIWARY Petitioner(s)

VERSUS

ASHOK KUMAR SINHA,  
STATE OF BIHAR & ORS.

Respondent(s)

(IA No.37113/2019-CONDONATION OF DELAY IN FILING; IA No.37117/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.37115/2019-CONDONATION OF DELAY IN REFILING; and IA No.37119/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 08-03-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Ms. Anu Gupta, AOR (Not Present)

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List the matter on 01.04.2019 alongwith SLP (Civil) No.13998-14026 of 2015 before the appropriate Bench.

(MUKESH NASA)  
COURT MASTER

(SUMAN JAIN)  
BRANCH OFFICER